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Title: Need to open a CGHS dispensary at Vishakhapatnam or Vizianagaram or Srikakulam.

SHRIMATI BOTCHA JHANSI LAKSHMI (VIZIANAGARAM): Thank you very much, Madam Speaker, for allowing me to raise a matter of urgent public importance.

I want to raise this matter of urgent public importance which is regarding opening of CGHS dispensary at Visakhapatnam or Vizianagaram or Srikakulam.

There are about 74 Central Government offices in and around Visakhapatnam. There are thousands of Central Government employees and pensioners who are residing here. The irony is that these employees, pensions and their family members are to travel 1024 kms. from Visakhapatnam to Hyderabad and back, for getting medical treatment. They are finding it difficult to travel such a long distance. If we have a dispensary there, it will not only help the employees residing there, but also the employees of neighbouring districts of 8-10 Members of Parliament in coastal Andhra Pradesh.

If a CGHS dispensary is established at any of the above-mentioned places, it would be of great relief for them. On behalf of the employees and pensioners, I request, through you, Madam, the hon. Minister of Health and Family Welfare, to sanction one CGHS dispensary. The hon. Union Minister of Health, Shri Azad is also present here now in the House. I request him to take necessary steps to establish a CGHS dispensary at the earliest. Thank you.